

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. †2556
TO BE ANSWERED ON 17.03.2025**

Trained Coaches for Students of Banswara and Dungarpur Districts

†2556. Shri Rajkumar Roat:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of sports schools, athletics synthetic track and hockey astroturf grounds available in the country to promote sports activities;**
- (b) the number of trained coaches, State and district-wise including Rajasthan;**
- (c) whether the Government propose to open sports schools, build athletic synthetic tracks and hockey astrotruf grounds and appoint trained coaches to train students to promote sports in Banswara and Dungarpur districts in Banswara Lok Sabha Constituency;**
- (d) if so, the time by which it is likely to be done; and**
- (e) if not, the reasons therefor?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ DR. MANSUKH MANDAVIYA }**

(a) to (e) 'Sports' being a State subject, the responsibility of development of sports, including opening sports schools, building athletic synthetic tracks and hockey AstroTurf grounds and appointing trained coaches to train students to promote sports, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. However, the Ministry of Youth Affairs & Sports (MYAS) implements the following schemes for the development of sports across the country, including in the State of Rajasthan:

- (i) Khelo India- National Programme for Development of Sports; (ii) Assistance to National Sports Federations; (iii) Special Awards to Winners**

in International Sports Events and their Coaches; (iv) National Sports Awards; (v) Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Welfare Program for Sportspersons; (vii) National Sports Development Fund; and (viii) Running Sports Training Centres through Sports Authority of India.

Details of the above schemes are available in the public domain on the websites of this Ministry (<https://yas.nic.in>) and the Sports Authority of India (<https://sportsauthorityofindia.nic.in>).

Further, the sports schools, athletics synthetic track and hockey astroturf grounds are under the jurisdiction of respective State Governments. As such, information about them is not maintained in this Ministry.
